

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.142/97

Monday this the 5th day of January, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Smt. Leela Joseph,

Part-Time Sweeper,
Central Excise, Cochin Range Office,
Cochin.5.
now residing at Kozhiparambil House,
CC No.20/38, Kattimepparambu,
Palluruthy, Cochin.6.

.... Applicant

(By Advocate Mr. Babu Cherukara (rep.))

Vs.

1. The Commissioner of Central Excise,
Central Revenue Building,
I.S.Press Road,
Ernakulam, Cochin.18.
2. Deputy Commissioner (P&V)
Office of the Commissioner of Central
Excise, Central Revenue Building,
I.S.Press Road, Cochin.18.
3. Union of India represented by
the Secretary, Ministry of Finance
(Department of Revenue), New Delhi..... Respondents

(By Advocate Mr. T.R.Ramachandran Nair (rep.))

The application having been heard on 5.1.98, the
Tribunal on the same day delivered the following:

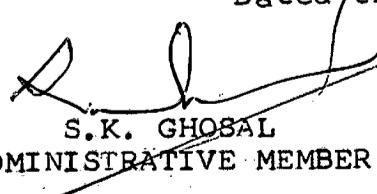
O R D E R

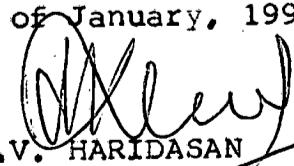
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant filed a Memo
stating that the applicant does not wish to press this
application and that the application may be dismissed.

The application is therefore dismissed. No costs.

Dated the 5th day of January, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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